

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2868
ANSWERED ON:17.08.2004
FAKE ENCOUNTER CHARGE HITS BSF
Nikhil Kumar Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to the press news item captioned `Fake encounter charge hits BSF`, as reported in the Hindustan Times dated July 19, 2004
- (b) if so, whether the Government has received reports about fake encounters by BSF personnels in Kashmir before the issue of fake killings in Siachin;
- (c) if so, the details thereof; and
- (d) the effective steps taken/being taken by the Government to stop such incidents in future?

Answer

HOME MINISTER (SHRI SHIVRAJ V. PATIL)

(a) : Yes, Sir.

(b) to (d): No incident of fake encounter by BSF personnel in Kashmir has been reported before the issue of fake killings in Siachin. The allegation levelled in the newspaper by Constable Subhash Rathore after a lapse of 11 months of the incident, came to the notice of BSF authorities in July, 2004. There was no other complaint received in this case from any other quarter. No claim has been made by any local person nor there was any reaction in this matter from local population. As regards award of gallantry medal to Comdt for this incident, the same was rejected by DG, BSF on merit. However, in view of serious nature of the allegations, a Court of Inquiry has been ordered by BSF. However, in view of serious nature of the allegations, H